

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CIVIL APPEAL NO(s). 527 OF 2008  
BEFORE THE REGISTRAR S.G. SHAH

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

KAILASH NATH CHAUDHARY

Respondent(s)

Date: 24/04/2009 This Appeal was called on for hearing today.

For Appellant(s) Mr. Raj Kumar Tanwar,Adv.  
Mr. V.K. Verma,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Earlier order be complied with before 15.5.2009 as a  
last chance.  
List the matter on 15.5.2009.

(S.G.SHAH)  
Registrar